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**RESPONDENT** 

**Date:** 08/12/2025

## (2024) 11 SIK CK 0004 Sikkim High Court

Case No: Appeals Under Indian Arbiration Act No. 03 Of 2024

Union Of India APPELLANT

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Valecha Shivalaya-Interdril (JV)

Date of Decision: Nov. 11, 2024

Hon'ble Judges: Biswanath Somadder, CJ; Bhaskar Raj Pradhan, J

Bench: Division Bench

Advocate: Sangita Pradhan, Natasha Pradhan, Sittal Balmiki, Hem Lall Manger

## Judgement

Biswanath Somadder, CJ

Having heard the learned Advocates for the parties, let this matter appear on 03rd December, 2024, for further consideration.